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ITEM NO.104

COURT NO.11

SECTION XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 295-296/2012

R.K.PAHWA

Appellant(s)

VERSUS

Respondent(s)

UNION OF INDIA & ORS

(with office report)

WITH

SLP(C) No. 12481/2006

(With Interim Relief and Office Report)

SLP(C) No. 22952-22953/2010

(With Interim Relief and Office Report)

SLP(C) No. 29515/2010

(With Interim Relief and Office Report)

SLP(C) No. 32839/2011

(With Interim Relief and Office Report)

SLP(C) No. 3599-3600/2012

(With Office Report)

SLP(C) No. 3604-3605/2012

(With Office Report)

SLP(C) No. 26437/2012

(With Office Report)

SLP(C) No. 35330/2012

(With Office Report)

C.A. No. 2949/2014

(With Office Report)

Date : 25/01/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)/ Ms. Nisha Bagchi,Adv.

Petitioner(s) Mr. Vikas Mehta,Adv.

Ms. Pooja Sharma,Adv.

Mr. M. A. Chinnasamy,Adv.

Mr. Arvind Kumar Sharma,Adv.

Ms. Sushma Suri,Adv.

Ms. Sunita Sharma,Adv.

2

Mr. Gaurav Sharma,Adv.

Mr. R.K. Verma,Adv.

Mr. V. Pattabhiram,Adv.

Mr. Shreekant N. Terdal,Adv.

Mr. Arijit Prasad,Adv.

Mr. B. Krishna Prasad,Adv.

Mr. G.S. Makkar,Adv.

Mr. M.K. Maroria,Adv.

Ms. Sadhna Sandhu,Adv.

Mr. Jay Kishor Singh,Adv.

Petitioner-in-person

For Respondent(s)

Mr. Arvind Kumar Sharma,Adv.

Mr. P. N. Puri,Adv.

Mr. Bijan Kumar Ghosh,Adv.

Mrs.Sarla Chandra,Adv.

Mr. Anirudh Sharma,Adv.

Respondent-in-person

Mr. Balraj Dewan,Adv.

Ms. Sunita Sharma,Adv.

Mr. Gaurav Sharma,Adv.

Mr. R.K. Verma,Adv.

Mr. V. Pattabhiram,Adv.

Mr. Shreekant N. Terdal,Adv.

Mr. Arijit Prasad,Adv.

Mr. B. Krishna Prasad,Adv.

Mr. G.S. Makkar, Adv.
Mr. M.K. Maroria, Adv.
Ms. Sadhna Sandhu, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard in-part.

For continuation of arguments, list on Tuesday, the 31 st
January, 2017.

(MAHABIR SINGH)

COURT MASTER

(VEENA KHERA)

COURT MASTER